

SL. No.8

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1534/2022 in CP (IB) No.186/7/HDB/2020
NAME OF THE COMPANY	Sri Ekshwaka Sands Pvt Ltd
NAME OF THE PETITIONER(S)	Potti Bhasker
NAME OF THE RESPONDENT(S)	Sri Ekshwaka Sands Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1534/2022

Present: Ld. Counsel Mrs. JVL Bharati for the Resolution Professional.

Ld. Counsel Mr. M. Maharshi Viswaraj for the Respondent No.1

Physical copy of the rejoinder not filed. For hearing, **matter is adjourned to 01.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)